

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 01.07.2021 (THURSDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**10.30AM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp App (AT) (CH) (Ins) No. 140/2021	M/s B S Limited in liquidation represented by yadavilli Sai Karunakar V M/s. IFCI Ltd & 11 others	Yadavilli Sai Karunakar	
<b>2.</b>	Comp App (AT) (CH) (Ins) No. 141/2021	M/s B S Limited in liquidation represented by yadavilli Sai Karunakar V Rajesh Agarwal & 12 others	Yadavilli Sai Karunakar	

## **For Admission (After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>3.</b>	Comp App (AT) (CH) (Ins) No. 34/2021	M/s. OPG Power Generation Pvt Ltd V M/s. AKCT Chidambaram Cotton P Ltd	Abishek Jenasenana Aparajitha Viswanath	T. Shanmugam (Counter filed Rejoinder Filed)
<b>4.</b>	Comp. App (AT) (CH) (Ins) No.37/2021	Employees Provident Fund Organization Hyderabad Vs Bhrugesh Amin & 2 others	M.S. Viswanathan Krishna Dath M	Ananth Merathia R1 Y. Suryanarayana R2 Rahul Balaji R3 (R1 Filed counter. R2 filed adoption memo. R3 filed counter. Common Rejoinder filed by e filing alone)
<b>5.</b>	Comp. App (AT) (CH) (Ins) No.39/2021	State Bank of India Stressed Assets Management Branch Vs M/s AFCO Energy Pte Limited & another	K. Chandrasekaran B. Raghavulu Naidu	M. D. Srinivasan R1 Aalok Jagga R. Swarnvel R2 (R2 filed Status Report. R1 not filed counter R2 filed application for impleading R3 & R4 ( 241/2021)

6.	Comp App (AT) (CH) (Ins) No 97/2021	Manmohan Singh Jain Vs State Bank of India & anr	Aalok Jagga R Swarnavel R Ramkumar	Vipin Warriar R1 S. Sathyanarayanan R2 (Appellant filed Rejoinder, Written submission, citations filed. R2 Filed Status Report. R1 filed notes of submissions No counter filed by Respondents)
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By the order of Hon'ble Member (J)

(Chennai Bench)